

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 61
ANSWERED ON 25/07/2023**

DELETION OF NAMES UNDER MGNREGS

***61. SHRI V.K. SREEKANDAN:
SHRI GAURAV GOGOI:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that names of nearly one crore workers have been deleted under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) citing various reasons, if so, the details thereof and the reasons therefor, State-wise;**
- (b) whether there has been a hike of 244.3 per cent deletions during 2022-23 as compared to 2021-22 and if so, the details thereof, State-wise;**
- (c) whether it is a fact that the MGNREGS aimed to minimize distress migration among rural masses, but now the technology use seems to reverse the trend;**
- (d) whether the Government has any plan/proposal to alter the spirals in deletions and ensure that systemic errors do not take place at the cost of withdrawing financial support and social security for a large population in the country;**
- (e) if so, the steps taken by the Government to reinclude the names of those beneficiaries whose names got deleted due to system error along with plans to mitigate the risks of errors in the names of beneficiaries and if not, the reasons therefor; and**
- (f) the details of the steps taken by the Government to ensure accountability of low-level officials to errors made in programmes like the MGNREGS?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)**

(a) to (f): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (f) of Lok Sabha Starred Question No. 61 for 25.07.2023

(a)&(b): State/UT-wise details of workers involved in the deleted job cards and percentage against financial year 2021-22 under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last two financial years 2021-22 and 2022-23 are given at Annexure. The various reasons for the deletion of job cards are given below:

- i. fake job card (incorrect job card)**
- ii. duplicate job card**
- iii. now, not willing to work**
- iv. family shifted from Gram Panchayat permanently**
- v. single person in job card and the person is expired**

(c): No, Sir.

(d)&(e): Updation of Job Cards is a regular exercise conducted by the States/Uts. As such 'system error' is not a defined reason for the deletion of job cards.

(f): Implementation of the Scheme is the responsibility of State Governments and several provisions for proper implementation have been provided in the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005. As per Section 25 of the Act, whoever contravenes the provisions of this Act shall on conviction be liable to a fine which may extend to one thousand rupees.

Annexure referred in reply to parts (a)&(b) Lok Sabha Starred Question No. 61 dated 25.07.2023.

State/UT-wise details of workers involved in the deleted job cards and percentage against financial year 2021-22 under Mahatma Gandhi NREGS during the last two financial years 2021-22 and 2022-23.

Sl. No.	State/UT	Workers involved in the deleted Job cards		Percentage against 2021-22
		2021-22	2022-23	
1	Andhra Pradesh	625514	7805569	1147.86
2	Arunachal Pradesh	35089	34077	-2.88
3	Assam	345888	596898	72.57
4	Bihar	2017418	7668876	280.13
5	Chhattisgarh	540686	1196616	121.31
6	Goa	22	24	9.09
7	Gujarat	143202	430404	200.56
8	Haryana	17048	13916	-18.37
9	Himachal Pradesh	46029	70964	54.17
10	Jammu and Kashmir	112814	89501	-20.66
11	Jharkhand	462360	1967966	325.64
12	Karnataka	250665	807397	222.10
13	Kerala	72189	352207	387.90
14	Ladakh	2686	7063	162.96
15	Madhya Pradesh	4545228	1381160	-69.61
16	Maharashtra	229275	408346	78.10
17	Manipur	54240	79217	46.05
18	Meghalaya	20707	20442	-1.28
19	Mizoram	20414	10510	-48.52
20	Nagaland	7630	16667	118.44
21	Odisha	2605164	7778454	198.58
22	Punjab	128296	591682	361.19
23	Rajasthan	793511	2945908	271.25
24	Sikkim	4623	4055	-12.29
25	Tamil Nadu	440825	808289	83.36
26	Telangana	61278	1732936	2727.99
27	Tripura	29874	37901	26.87
28	Uttar Pradesh	1112241	6298325	466.27
29	Uttarakhand	66237	349565	427.75
30	West Bengal	157309	8336115	5199.20
31	Andaman and Nicobar	909	324	-64.36
32	Dadra and Nagar Haveli and Daman and Diu	0	0	0.00
33	Lakshadweep	11	62	463.64
34	Puducherry	1865	49732	2566.60
	National	1,49,51,247	5,18,91,168	247.06%

(As per NREGASoft)